

**GOVERNMENT OF INDIA  
SOCIAL JUSTICE AND EMPOWERMENT  
LOK SABHA**

UNSTARRED QUESTION NO:2100  
ANSWERED ON:10.03.2015  
VENTURE CAPITAL FUND FOR SCS  
Raajhaa Shri Anwhar

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:**

- (a) the salient features of the Venture Capital Fund for Scheduled Castes (SCs) launched by the Government;
- (b) the details of eligibility criteria for Scheduled Castes to get financial assistance under the Venture Capital Fund;
- (c) whether any target has been fixed with regard to providing finance to the Scheduled Castes; and
- (d) if so, the details thereof?

**Answer**

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI VIJAY SAMPLA)

- (a): The salient features of the Venture Capital Fund for Scheduled Castes (SCs) which aims to promote entrepreneurship amongst the SCs and provide concessional finance to them are attached as Annexure.
- (b): The eligibility criteria to avail financial assistance are as under:
  - (i) The Companies having at least 60% stake holding by SC entrepreneurs for the past 12 months with management control.
  - (ii) While selecting the SC entrepreneurs, women SC entrepreneurs would be preferred.
  - (iii) The project/units being set up in manufacturing and services sector ensuring asset creation out of the funds deployed in the unit shall be considered.
- (c) & (d): Yes Madam, as informed by the IFCI Venture Capital Funds Ltd, initially approximately 32 entrepreneurs are likely to be covered with an initial Capital of Rs.200/- Crore, as per laid down norms of the Venture Capital Fund Scheme.